

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 123

COMP.APPL/115 (CH)2023

and

CP No. 7/Chd/Pb/2019

IN THE MATTER OF:-

Sarwan Kumar

...Petitioner

Versus

The Patiala Metal Works Pvt. Ltd.

...Respondent

Under Section: 241, 242, 243, 244, CA 2013 and R 48, NCLT 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 14.08.2024.

14.06.2024
Tanvi

Sd/-
Court Officer